

**IN THE INCOME TAX APPELLATE TRIBUNAL  
COCHIN BENCH**

**BEFORE SHRI INTURI RAMA RAO, AM**

**ITA No. 679/Coch/2025  
Assessment Years: 2015-16**

Chandanth Irshad ..... Appellant  
Irshad Agencies, Chandanth, Andathode  
Thrissur 679564  
[PAN: AEFPI2931B]

vs.

ITO, Ward -1 & TPS, Guruvayoor ..... Respondent

Assessee by: ----- None -----  
Revenue by: Smt. Leena Lal, Sr. D.R.

Date of Hearing: 29.10.2025  
Date of Pronouncement: 21.11.2025

**ORDER**

This appeal filed by the assessee is directed against the order of the National Faceless Appeal Centre, Delhi [CIT(A)] dated 11.07.2025 for Assessment Year (AY) 2015-16.

2. At the outset it is found from record that this appeal is duplicate of appeal of ITA No. 631/Coch/2025, which is already disposed of by this Tribunal vide order dated 10.11.2025. Therefore, this appeal is dismissed as infructuous.

3. In the result, the appeal filed by the assessee stands dismissed.

Order pronounced in the open court on 21<sup>st</sup> November, 2025.

Sd/-  
**(INTURI RAMA RAO)**  
**ACCOUNTANT MEMBER**

Cochin, Dated: 21<sup>st</sup> November, 2025

n.p.

Copy to:

1. The Appellant
2. The Respondent
3. The Pr. CIT concerned
4. The Sr. DR, ITAT, Cochin
5. Guard File

Assistant Registrar  
ITAT, Cochin